GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3215
ANSWERED ON:29.11.2010
PROTECTIONIST MEASURES FOR INDUSTRY
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has been urged to help the industry cope with protectionist measures that have been invoked in the industrialized countries; and
- (b) if so, the details thereof alongwith steps taken by the Government in this direction?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) Government has, from time to time, taken steps to help industry cope with protectionist measures by other countries, both of its own accord as well as on the basis of representations received from industry. These issues are examined and thereafter taken up in the appropriate bilateral or multilateral forum. For example, the US Government's recent decision to raise fees for H1B and L1 visas and the ban by the Ohio State on offshore outsourcing of government business to overseas companies etc. were taken up bilaterally under the US-India Trade Policy Forum.

Other matters taken up by India in the relevant forum include: various instances of stricter applications of regulations on Sanitary and Phytosanitary (SPS) measures and Technical Barriers to Trade (TBT); seizure of consignments of Indian generic drugs, bound for Latin America and Africa, by the customs authorities of the European Union (EU) and the Government of Netherlands; an EU Regulation for the Registration, Evaluation, Authorisation and Restriction of Chemical Substances; an EU Directive regarding the registration procedure of 'traditional herbal medicinal products (THMP)'; the proposed Anti-Counterfeiting Trade Agreement (ACTA) being discussed largely amongst the developed countries etc.

India has strongly raised its voice against protectionism at all major international meetings including the recently concluded Summit of G-20 leaders in Seoul.